

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 182 of 2019**

**In the matter of:**

**Thangam Metal Cans Pvt. Ltd. & Anr. ....Appellants**

**Vs.**

**R. Srinivasan & Ors. ....Respondents**

**Present**

**For Appellants: Mr. Rana Mukherjee, Sr. Advocate alongwith  
Mr. Shantanu Singh & Mr. L. Muralikrishnan.**

**For Respondents: Mr. Nikhil Nayyar, Sr. Advocate alongwith Mr. Ravi  
Raghunath & Mr. Ramesh Kumar, for R-1 & 2.**

**With**

**Company Appeal (AT) No. 220 of 2019**

**In the matter of:**

**Balaji Inimai ....Appellants**

**Vs.**

**R. Srinivasan & 12 Ors. ....Respondents**

**Present**

**For Appellants: Mr. Bhargav Thali & Mr. Sougat Mishra, Advocates.**

**For Respondents: Mr. Ravi Raghunath, Mr. Raghav Rajeev Menon &  
Ms. Aakash Lodha, for R-1 & 2.**

**Mr. Rana Mukherjee, Sr. Advocate alongwith  
Mr. Shantanu Singh & Mr. L. Muralikrishnan, for R-12.**

**ORDER**

**(Virtual Mode)**

**23.11.2020:** Heard Learned Counsel for the Respondents in both the Appeals. Thereafter, heard Learned Counsels for the Appellants in 'Reply'.

Both the Parties have concluded their arguments. They may file 'Additional Written Submissions' not more than three pages within a week.

**'Reserved for Judgment'**

**[Justice Jarat Kumar Jain]  
Member (Judicial)**

**[Balvinder Singh]  
Member (Technical)**

**[Dr. Ashok Kumar Mishra]  
Member (Technical)**

*Sim/ Bm*